CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO.341 of 2004 IN O.A. NO.230 of 2003

New Delhi, this the 28th day of October 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A) Hon'ble Shri Shanker Raju, Member (J)

Pati Ram Suman, Village & Post – Aduki, District-Mathura (U.P.)

.....applicant.

(By Advocate: Shri D.N. Sharma)

Versus

- Sushree Somi Tandon,
 The Controller General of Defence Accounts,
 West Block-V, R.K. Puram, New Delhi-110066.
- Sushree Harjeet Kaur Pannu,
 The Principal Controller of Defence Accounts,
 'G' Block Hutments, K.Kamraj Marg,
 New Delhi-110011.

.....Respondents.

(By Advocate : Shri K.C.D. Gangwani)

ORDER (ORAL)

HON'BLE SHRI SHANKER RAJU, MEMBER (J) :

In the light of the challenge of our orders passed in OA before the Hon'ble High Court, CP stands disposed of with liberty to the parties to revive it at an appropriate stage. Notices are discharged.

(Shanker Raju) Member (J)

(V.K. Majotra) Vice Chairman (A)

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